

- (a) whether Government has formulated any guidelines to improve the living conditions of poultry in the country;
- (b) if so, the details thereof and if not, the reasons therefore; and
- (c) the steps taken by Government to improve poultry farming process in the country?

THE MINISTER OF STATE IN THE MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING (SHRI SANJEEV KUMAR BALYAN): (a) and (b) Department of Animal Husbandry and Dairying, Ministry of Fisheries, Animal Husbandry and Dairying has formulated the "excerpts for poultry farm" which can act as a reference document for Central and State Government farms which can equally be followed by the poultry farmers in the country. Further, the Department of Animal Husbandry and Dairying has formulated the Biosecurity guidelines to be maintained at farms by Poultry Farmers. The poultry birds kept as per the guidelines will improve the living conditions of the poultry. The both aforesaid documents are available in the Department's website *dahd.nic.in*

(c) Department of Animal Husbandry and Dairying, Government of India, has been implementing different programmes under National Livestock Mission schemes under National Livestock Mission viz. Rural Backyard Poultry Development (RBPDP) and Innovative Poultry Productivity Project (IPPP) for which the Central Government is providing financial assistance to State Government for the benefit of the beneficiaries. These programmes envisage the components for taking care of the shelter, feed, medicine, equipments, litter etc. to improve the living conditions of the poultry birds. Also, Department is implementing a component namely "Assistance to States for Control of Animal Diseases" (ASCAD) under "Livestock Health and Disease Control" under which financial assistance is provided to the State Governments to carry out vaccination of economically important poultry diseases and control and containment of Avian Influenza.

#### **Creation of infrastructure facilities under FIDF**

1374. PROF. M.V. RAJEEV GOWDA: Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING be pleased to state:

- (a) the amount of money released so far from the ₹7,522 crore special Fisheries and Aquaculture Infrastructure Development Fund (FIDF) created last year;

- (b) the initiatives for which the released funds were utilised;
- (c) whether any new infrastructure facilities were created using the said funds, if so, the details thereof; and
- (d) the number of beneficiaries under each initiative?

THE MINISTER OF STATE IN THE MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING (SHRI PRATAP CHANDRA SARANGI): (a) to (d) In order to address the infrastructure requirement for fisheries sector, the Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying during 2018-19 created dedicated fund namely Fisheries and Aquaculture Infrastructure Development Fund (FIDF) with a total funds size of ₹ 7522.48 crore. The FIDF provides concessional finance to the Eligible Entities (EEs), including State Governments/Union Territories and State entities for development of identified fisheries infrastructure facilities. The concessional finance is provided by the Nodal Loaning Entities (NLEs) namely (i) National Bank for Agriculture and Rural Development (NABARD), (ii) National Cooperatives Development Corporation (NCDC) and (iii) All Scheduled Banks. Under the FIDF, the Government of India provides interest subvention up to 3% per annum for providing the concessional finance by the NLEs at the interest rate not lower than 5% per annum with maximum repayment is over a period of 12 years inclusive of moratorium of 2 (two) years on repayment of principal. The proposals to the tune of ₹1715.04 crore received from various State Governments and other Eligible Entities (EEs) have been recommended. The FIDF presently in its inception stage and primarily envisages for concessional financing for creation of fisheries infrastructure facilities, which are mainly of longer gestation period.

**Equity and transfer of resources by 'NDDB'**

1375. PROF. MANOJ KUMAR JHA: Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING be pleased to refer to answer to Unstarred Question 2262 given in the Rajya Sabha on 12th July, 2019 and state:

- (a) whether Department of Animal Husbandry and Dairying has received the resolution of National Dairy Development Board (NDDB) approving contribution of ₹ 200 crore towards equity of NDDB Dairy Services, if not, action proposed;
- (b) the equity and resources transferred by NDDB to originally incorporated